

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 351
ANSWERED ON 24.07.2024

SUSTAINABLE MINING

351. SHRI KHAGEN MURMU:
DR. ALOK KUMAR SUMAN:
DR. SANJAY JAISWAL:
SHRI BIDYUT BARAN MAHATO:
SHRI VIJAY KUMAR DUBEY:
SHRI CHUDASAMA RAJESHBHAI NARANBHAI:
SHRI DHARAMBIR SINGH:
SHRI VIJAY BAGHEL:
SHRI VISHNU DAYAL RAM:

Will the Minister of MINES be pleased to state:

- (a) whether the Government has any governance system to ensure sustainable mining;
- (b) if so, the details thereof; and
- (c) the number of mine operators recognised by the Government for sustainable mining practices?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) to (c): As per existing law, sustainable mining practices are required to be adopted by all miners. Ministry of Mines has implemented Sustainable Mining by making provisions under Chapter-V of Mineral Conservation and Development Rules (MCDR), 2017. Provisions have been incorporated in the rules for precaution against air pollution, prevention of discharge of toxic liquid, precaution against noise, control of surface subsidence etc.

Rule 35 of MCDR, 2017 provides for star rating of the mining leases based on the sustainable mining practices adopted by the miners. Further, as per Rule 35 (4) of MCDR, 2017, every holder of a mining lease shall achieve at least three-star rating within a period of four years from the date of commencement of mining operations and thereafter maintain the same on year-on-year basis.

The year-wise number of 3 star and above rated mines for the last three years and the 5 star rated mines felicitated is given below:

Year	No. of 3 star and above rated mines (a)	No. of 5 star rated mines out of (a)
2020-21	922	40
2021-22	1040	76
2022-23	1129	68
